

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) No.168 of 2020

IN THE MATTER OF:

Mr. Pradhyuman Kumar Dwarkadas Patel

...Appellant

Vs.

Mr. Bhupendra Dwarkadas Patel & Ors.

...Respondents

Present:

For Appellant:

Mr. Natasha Dhruman Shah, Advocate

For Respondent:

Ms. Varsha Banerjee, Advocate for R1-12,15

Mr. Milan Singh Negi, Advocate for R-15

Mr. Atul Sharma, Advocate for R-16

ORDER

(Through Virtual Mode)

24.02.2021: Today, when the case was called out, Learned Counsel, Shri Atul Sharma for Respondent No. 16 submits that he has filed the 'Reply Affidavit' through e.mail only yesterday. He is directed to file the hard copy of the 'Reply Affidavit' within one week.

Learned Counsel for the Appellant submits that he has received the soft copy and prays for two weeks' time to file 'Rejoinder' to the 'Reply Affidavit' filed on behalf of Respondent No. 16. Prayer is allowed.

List this matter on **13th April, 2021.**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

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